### GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.2705 TO BE ANSWERED ON 02.08.2018

#### **UMPP PROJECTS IN ODISHA**

**2705. SHRIMATI RITA TARAI:** 

SHRI BALABHADRA MAJHI: SHRIMATI PRATYUSHA RAJESHWARI SINGH: SHRI LADU KISHORE SWAIN:

Will the Minister of POWER be pleased to state:

- (a) whether his Ministry is aware that till date about Rs. 350 crore has been contributed by the State of Odisha for the UMPP project at Bedabahal and the State Government has submitted its views/ feedback on the Standard Bidding Document (SBD) if so, the details thereof and the progress made therein;
- (b) the time by which his Ministry will finalize the bidding documents and initiate the bidding process of Bedabahal UMPP project without any further delay; and
- (c) whether the delay in this regard would create difficulties for taking over physical possession of the land and if so, the details thereof and the action proposed to be taken thereon?

#### ANSWER

## THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

- (a): As on date, Government of Odisha has contributed about Rs.351 Crore towards the Commitment Advance, Cost of land, Charges for keeping safe custody of land and Miscellaneous expenses. Further, Government of Odisha has submitted its views/feedback on Standard Bidding Documents (SBDs).
- (b): Ministry of Power had constituted an Expert Committee for revising the Guidelines and SBDs for UMPPs. The views / feedback on SBDs by Odisha Govt. as considered appropriate were incorporated in the draft SBDs prepared by the Expert Committee. The Expert Committee has submitted the Draft Guidelines & SBDs to the Government. The combined guidelines for UMPPs based on Domestic coal, Imported coal and Linkage coal is under finalization. The bidding process for Odisha UMPP can be initiated after finalization of Guidelines and SBDs.
- (c): The land for the project is being acquired by Odisha Industrial Infrastructure Development Corporation (IDCO) on behalf of Orissa Integrated Power Limited, the Special Purpose Vehicle (SPV) for this project. IDCO would provide encumbrance free possession of land at the time of signing of lease.

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